

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 25-09-2020

REPORT

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	103539/2010	THE INDIAN HUME PIPE CO LTD Vs SANDEEP S SAWANT	APARNA SHINDE S M KAZI 2 AND 3
2	SUIT	106707/2006	m s amrutanjan ltd Vs m s shamrock international ltd	N S NAPPINAI AND PRADNYA KADAM

(Sub Matter : Counter Claim / 0100025/2017)

SUMMONS FOR JUDGEMENT HEARING

3	<u>SUIT</u>	103870/2012	SWANI SPICE MILLS PVT LTD Vs INDAGE VINTERS LTD	PREM S GIDWANI M S KANGA AND CO
4	<u>SUIT</u>	108632/2002	Ashish K. Thakur Vs R.C.H. Barar and Company and Anr.	Ms. Ranjit and Company
5	<u>SUIT</u>	104624/2010	STATE BANK OF INDIA Vs ANIL B DOSHI AND ANR	THEBA AND ASSOCIATES S M KAZI 1, 7 AND 8